

**IN THE HIGH COURT OF JUDICATURE OF BOMBAY
BENCH AT AURANGABAD**

FOLLOWING MATTERS ARE REFERED TO THE ADVOCATE FOR REMOVING OF OFFICE
OBJECTIONS WITHIN 14 DAYS FROM THE DATE OF NOTIFICATION

PUBLISHING DATE : 07/07/2025

SR.NO.	CASE NO.	PETITIONER ADV.	RESPONDENT ADV.	REMARKS
1	CAST/17446/2025 IN ARBAST/17498/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
2	CAST/17448/2025 IN ARBAST/17498/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
3	CAST/17487/2025 IN ARBAST/17491/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
4	CAST/17488/2025 IN ARBAST/17491/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
5	ARBAST/17491/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
6	ARBAST/17498/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
7	CAST/17500/2025 IN ARBAST/17888/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
8	CAST/17504/2025 IN ARBAST/17888/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
9	ARBAST/17888/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
10	CAST/18283/2025 IN ARBAST/18285/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
11	CAST/18284/2025 IN ARBAST/18285/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
12	ARBAST/18285/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
13	CAST/18289/2025 IN ARBAST/18292/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed

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14	CAST/18290/2025 IN ARBAST/18292/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
15	ARBAST/18292/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
16	CAST/18303/2025 IN ARBAST/18307/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
17	CAST/18305/2025 IN ARBAST/18307/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
18	ARBAST/18307/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
19	CAST/18390/2025 IN ARBAST/18400/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
20	CAST/18393/2025 IN ARBAST/18400/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
21	ARBAST/18400/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
22	CAST/18410/2025 IN ARBAST/18415/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
23	CAST/18412/2025 IN ARBAST/18415/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
24	ARBAST/18415/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
25	CAST/18416/2025 IN ARBAST/18418/2025	MANORKAR DEEPAK SURESH		Objection Not Removed
26	CAST/18417/2025 IN ARBAST/18418/2025	MANORKAR DEEPAK SURESH		Objection Not Removed

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27	ARBAST/18418/202 5	MANORKAR DEEPAK SURESH		Objection Not Removed
28	CRAST/18748/2025	Kawade Shrikant G.		Objection Not Removed
29	ARBAST/18803/202 5	MANE DHAIRYSHIL MACHINDRA		Objection Not Removed
30	CRAST/19312/2025	Syed G R		Objection Not Removed
31	CRAST/19483/2025	TAHER ALI QUADRI		Objection Not Removed
32	CRAST/19576/2025	SATYAJEET RAMESH DHAKANE		Objection Not Removed
33	CRAST/19582/2025	Palodkar Devdatt P.		Objection Not Removed
34	CRAST/19875/2025	RUDRAWAR SURESH GANGADHARRAO		Objection Not Removed
35	CRAST/19936/2025	MADDE SHRIKANT B		Objection Not Removed
36	ARBAST/19987/202 5	NARWADKAR MRIGESH D.		Objection Not Removed
37	CAST/19988/2025 IN ARBAST/19987/202 5	NARWADKAR MRIGESH D.		Objection Not Removed
38	ARBAST/20028/202 5	NARWADKAR MRIGESH D.		Objection Not Removed
39	CAST/20029/2025 IN ARBAST/20028/202 5	NARWADKAR MRIGESH D.		Objection Not Removed
40	ARBAST/20030/202 5	NARWADKAR MRIGESH DINKARRAO		Objection Not Removed
41	CAST/20031/2025 IN ARBAST/20030/202 5	NARWADKAR MRIGESH DINKARRAO		Objection Not Removed
42	ARBAST/20033/202 5	NARWADKAR MRIGESH D.		Objection Not Removed
43	ARBAST/20046/202 5	MANE DHAIRYASHIL MACHINDRA		Objection Not Removed
44	ARBAST/20052/202 5	MANE DHAIRYASHIL MACHINDRA		Objection Not Removed
45	ARBAST/20079/202 5	NARWADKAR MRIGESH D.		Objection Not Removed

sdh
Clerk

sdh
Asstt. S.O.

sdh
Section Officer
CCRA B8.7

Assistant Registrar